

**Central Administrative Tribunal
Principal Bench**

OA No.1134/2017

New Delhi, this the 5th day of April, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Shri Prem Singh Manral (Retd.),
Aged 67 years,
s/o Shri K.S. Manral,
R/o B-H1/304, Classic Residency,
Rajnagar Ext.,
NH-58, Ghaziabad,
Uttar Pradesh-201017.
2. Shri Zahoor-Ul-Haq (Retd.),
Aged 69 years,
S/o Late Shri Zamirul Haq,
R/o R-229/A, HIG Duplex,
Sector-12, Pratap Vihar,
Ghaziabad,
Uttar Pradesh-201009.

...Applicants

(By Advocate : Shri Atul Sharma)

Versus

1. Indian Institute of Mass Communication (IIMC),
Aruna Asif Ali Marg,
JNU New Campus,
New Delhi-110067.

Represented through its Director General

2. The Ministry of Information and Broadcasting
Government of India,
Room No.655, A Wing,
Shastri Bhawan,
New Delhi-110001.

Represented through its Secretary

...Respondents

ORDER (ORAL)

Mr. Justice Permod Kohli, Chairman :-

After arguing for some time, learned counsel for the applicant seeks permission to withdraw this application with liberty to file a fresh one challenging the disciplinary proceedings on account of the undue long delay.

2. Prayer allowed. OA is dismissed as withdrawn.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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